

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 106  
(IB)-307/(ND)/2019**

**Under Section: 9 of IBC.**

**In the matter of:**

Merckens Karton-UND PappenFabric GMBH **....Applicant**  
Vs.

Franco Leone Ltd **....Respondent**

**Order delivered on 17.10.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant : Mr. Dushyant Tiwari, Adv.  
Ms. Supriya Pandita, Adv.  
For the Respondent : Mr. G.P Singh, Adv.

**ORDER**

Pleadings are complete. Due to Special Bench holding and paucity of time and due to fixed day to day hearing at 3:30 p.m. as per the directions of the Hon'ble NCLAT, matter is adjourned to 08.11.2019 at 2:15 p.m.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**